

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3644
TO BE ANSWERED ON 03.04.2017

HOUSES CONSTRUCTED UNDER PMAY-G

3644. SHRI MEGHRAJ JAIN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of houses constructed under the Pradhan Mantri Awaas Yojana Gramin (PMAY-G) in Madhya Pradesh during last two years and the current year;
- (b) the criteria laid down for construction of houses under the scheme; and
- (c) the number of houses proposed to be built in Madhya Pradesh during next financial year and the steps being taken for construction of these houses and the time line laid down therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The number of houses constructed under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) and the erstwhile Indira Awaas Yojana (IAY) during the last two years and the current year in the State of Madhya Pradesh is given as under:

Sl. No.	Financial year	Houses Constructed (in numbers)
1	2014-15	45,455*
2	2015-16	19,459**
3	2016-17	3,04,739**

* Figures reported by the State as on Monthly Progress Report (MPR)/ MIS.

** Figures reported by the State on AwaasSoft as on 30.03.2017

(b): The house shall be constructed by the beneficiary himself/ herself or get the house constructed under his/ her supervision under PMAY-G. The State/ UT Government may identify technical institutions of repute or building centers to provide technical support to beneficiaries in construction of their house. Although the construction of house is to be taken by the beneficiary, it is the responsibility of the State to ensure that beneficiary is provided requisite guidance in the process and also closely monitored to ensure that construction of house is completed.

(c): The tentative target of 3,89,532 housing units has been allocated to the State of Madhya Pradesh for the next financial year 2017-18 under PMAY-G. For construction of these houses following steps have been taken:

- (i) Availability of sufficient funds to meet the expenditure for construction of houses.
- (ii) Electronic transfer of assistance under Direct Benefit Transfer (DBT) to resolve problems of delayed payments and expedite completion.
- (iii) Comprehensive online monitoring through the scheme MIS-AwaasSoft.
- (iv) Inspection and Geo tagging of houses, through the mobile app- AwaasApp by beneficiaries to reduce delays.
- (v) Increasing number of trained rural masons through Training, Assessment and Certification.
- (vi) Setting up of Programme Management Unit (PMUs) at state and sub state level to review progress on a daily basis, provide requisite technical support and facilitation and plug gaps in implementation using administrative funds available under the scheme.

As per Framework for Implementation of PMAY-G, the construction of house should be completed within 12 months from the date of its sanction
